

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 51916 of 2016

(Arising out of Order-in-Original No. 33/PC/ST/BPL-ST/2015 dated 31.12.2015 passed by the Principal Commissioner, Central Excise, Customs & Service Tax, Bhopal)

**The Principal Commissioner,
Central Excise, Bhopal (M.P.)**

..... Appellant

VERSUS

**M/s. Synergy Engineers Group
Pvt Ltd., Bhopal (M.P.)**

....Respondent

APPEARANCE:

Shri Rajeev Kapoor, Authorized Representative of the Department
Shri Jitender Singh, Advocate for the Respondent

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing/Decision: 06.02.2023

ORDERSHEET

The appeal is dismissed. For order, see order of date in
Service Tax Appeal No. 51152 of 2016.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**